

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/ Jammu

Notification  
Jammu, the 31<sup>st</sup> December, 2018

SRO 639 .- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Ramban:-

S.No	Name of the Officer S/Shri	Designation
1	Javid Ahmad Shiekh (KAS)	Tehsildar, Banihal
2	Ashok Chakar Vorty	Tehsildar, Khari
3	Mohd Muzaffar Jawad	Naib Tehsildar, Mahu Mangit


By order of the Government of Jammu and Kashmir.


Sd/-  
(Achal Sethi)  
Secretary to Government,  
Department of L, J&PA

NO:LD(P) 2007/Ramban Dated: 31 -12 - 2018

Copy to the:-

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu
3. Deputy Commissioner, Ramban. This is with reference to his letter No.1470/JC/AD/MR/2017, 1471/AD/Jc/2017 & 1469/JC/AD/MR/2018 dated 22-11-2018.
4. General Manager, Government Press, Jammu for publication in an extra Ordinary issue of the Government Gazette.
5. Concerned officers.
6. SRO Section, Department of Law, Justice and PA ( W.7. S.C).

  
31/12  
(Khurshheed Ahmad Bhat)  
Deputy Legal Remembrancer

  
31-12